

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

*(Regarding clearance of defects in applications for Designation of Senior Advocates, etc.)*

All the Advocates, who have applied for being designated as Senior Advocates (list enclosed), are requested to clear the defects, as pointed out by the Secretariat, latest by 5 P.M. of 18.04.2026. Such defects can be cleared in the office of the Secretariat of Hon'ble the Chief Justice.

Besides, if the Advocates referred in the list enclosed, wish to furnish copies of the five reported cases or cases involving important questions of law in which they have appeared and actually argued, then the Advocates may furnish the same, latest by 5 P.M. of 18.04.2026, in the office of the Secretariat of Hon'ble the Chief Justice.

*By order of the Court*

*Sd/-*

**Satya Prakash Sinha  
(Registrar General)**

Date: 10.04.2026

Memo No. 1142 / C.J. Secretariat

List of Applications with defects/remarks.

## List of Applications with Defects/Remarks

Sl. No.	Name of Advocate(S/Sri/Mrs.)	Place of Practice	Enrolment No.	Years of Practice	Date of Birth	Defects/Remarks
1.	Saurav Arun	Jharkhand High Court	1210/2000	25	13.01.1975	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
2.	Vimal Kirti Singh	Jharkhand High Court	D/435/1985	40	24.08.1959	i) Application addressed to the Registrar General wanting.  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
3.	Arvind Kumar Choudhary	Jharkhand High Court	1137/1999	26	22.01.1973	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
4.	Azeemuddin	Jharkhand High Court	3552/1997	28	06.01.1967	i) List of important cases as required vide Sl.No. 15 of the Form not attached.  ii) Declaration w.r.t earlier application before High Court or Supreme Court not given  iii) Application addressed to the Registrar General wanting  iv) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
5.	Kanti Kumar Ojha	Jharkhand High Court	446/1983	42	14.01.1955	i) Declaration w.r.t earlier application before High Court or Supreme Court not given  ii) Application addressed to the Registrar General wanting  iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
6.	Jitendra. S.Singh	Jharkhand High Court	J/962A/1993	32	20.08.1966	i) List of important cases as required vide Sl.No. 15 of the Form not attached

						<p>ii) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>iii) Application addressed to the Registrar General wanting</p> <p>iv) Proper documents for ITR for A.Y 2020-21 onwards may be furnished.</p> <p>v) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
7.	<b>Nilesh Kumar</b>	<b>Jharkhand High Court</b>	<b>4729/1999</b>	<b>26</b>	<b>05.07.1973</b>	<p>i) Application addressed to the Registrar General wanting.</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
8.	<b>Manoj Tandon</b>	<b>Jharkhand High Court</b>	<b>2504/1999</b>	<b>26</b>	<b>13.01.1972</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
9.	<b>Peeyush Krishna Choudhary</b>	<b>Jharkhand High Court</b>	<b>3411/1997</b>	<b>28</b>	<b>05.03.1969</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) ITRs of some years missing.</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
10.	<b>Rajesh Kumar</b>	<b>Jharkhand High Court</b>	<b>27/1991</b>	<b>34</b>	<b>03.01.1962</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Proper document for ITR of A.Y 2020-21 may be furnished.</p> <p>iv) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>v) Five reported cases or cases involving questions of law in</p>

						which appeared and argued may be furnished.
11.	<b>Anjani Kumar Verma</b>	<b>Jharkhand High Court</b>	<b>1596/1990</b>	<b>35</b>	<b>13.02.1965</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) List of important cases as required vide Sl.No. 15 of the Form not attached</p> <p>iv) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
12.	<b>Sameer Saurabh</b>	<b>Jharkhand High Court</b>	<b>5255/1999</b>	<b>26</b>	<b>18.02.1973</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
13.	<b>Radhey Shyam</b>	<b>Jharkhand High Court</b>	<b>712/1982</b>	<b>43</b>	<b>02.08.1952</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) ITR of some years missing</p> <p>iv) List of important cases as required vide Sl.No. 15 of the Form not attached</p> <p>v) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
14.	<b>Praveen Shanker Dayal</b>	<b>Jharkhand High Court</b>	<b>415/1988</b>	<b>37</b>	<b>24.07.1955</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>

15.	<b>Awanish Ranjan Mishra</b>	<b>Jharkhand High Court</b>	<b>2270/2003</b>	<b>23</b>	<b>01.03.1976</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
16.	<b>Kumar Anurag Singh</b>	<b>Jharkhand High Court</b>	<b>D/678/2007 DELHI</b>	<b>18</b>	<b>31.03.1983</b>	<p>i) Citations do not match, given in the list of cases.</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
17.	<b>Nitin Kumar Pasari</b>	<b>Jharkhand High Court</b>	<b>1235/2002</b>	<b>23</b>	<b>20.06.1979</b>	<p>i) ITR of ten years missing</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
18.	<b>Kartik Kurmy</b>	<b><u>Jharkhand High Court, Civil Court, Ranchi</u></b>	<b>O-01/2004</b>	<b>21</b>	<b>15.04.1964</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
19.	<b>Rajendra Prasad Gupta</b>	<b>Jharkhand High Court</b>	<b>1085/1989</b>	<b>36</b>	<b>18.06.1959</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
20.	<b>Dr. Bhanu Giri</b>	<b>Bokaro Steel City &amp; Ranchi</b>	<b>29b4/1985</b>	<b>40</b>	<b>23.07.1956</b>	<p>i) Citation/Number of the cases stated in Sl. No. 15 of the application form is missing.</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
21.	<b>Dr. Sarvesh Kumar Verma</b>	<b>Jharkhand High Court</b>	<b>1510/1994</b>	<b>31</b>	<b>25.01.1961</b>	<p>i) ITR of one year missing</p> <p>ii) List of important cases as required vide Sl.No. 15 of the</p>

						Form not attached  iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
22.	<b>Dhananjay Kumar Dubey</b>	<b>Jharkhand High Court</b>	<b>634/1986</b>	<b>39</b>	<b>22.03.1959</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
23.	<b>Jaishankar Tripathi</b>	<b>Jharkhand High Court</b>	<b>4801/2006</b>	<b>19</b>	<b>05.10.1971</b>	i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
24.	<b>Darshana Poddar Mishra</b>	<b>Jharkhand High Court</b>	<b>1564/2000</b>	<b>25</b>	<b>22.07.1973</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
25.	<b>Prakash Sahay</b>	<b>Giridih</b>	<b>441/1992</b>	<b>33</b>	<b>02.02.1961</b>	i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
26.	<b>Dr. Hasnain Waris</b>	<b>Jharkhand High Court</b>	<b>528/1991</b>	<b>34</b>	<b>08.01.1957</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
27.	<b>Mahendra Kumar Chowdhary</b>	<b>Jharkhand High Court</b>	<b>928/1980</b>	<b>45</b>	<b>15.12.1954</b>	i) Application addressed to the Registrar General wanting  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
28.	<b>Mahesh Kumar Sinha</b>	<b>Jharkhand High Court</b>	<b>1017/1989</b>	<b>36</b>	<b>03.01.1956</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in

						which appeared and argued may be furnished.
29.	<b>Ravindra Nath</b>	<b>Jharkhand High Court</b>	<b>2790/1996</b>	<b>29</b>	<b>01.12.1970</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
30.	<b>Dr. Suwendu Jaipurkar</b>	<b>Jharkhand High Court</b>	<b>JH- 3026/ 1995</b>	<b>30</b>	<b>10.07.1963</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
31.	<b>Sanjoy Piprawall</b>	<b>Jharkhand High Court</b>	<b>566/1990</b>	<b>35</b>	<b>15.12.1965</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
32.	<b>Himanshu Shekhar</b>	<b>Jharkhand High Court</b>	<b>D/380/1989</b>	<b>36</b>	<b>31.05.1962</b>	i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
33.	<b>Apurb Lal</b>	<b>Jharkhand High Court &amp; Supreme Court of India</b>	<b>D/487/1987 Delhi</b>	<b>38</b>	<b>19.03.1963</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
34.	<b>Sumeet Kumar Gadodia</b>	<b>Jharkhand High Court</b>	<b>1303/02</b>	<b>23</b>	<b>29.04.1979</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
35.	<b>Binod Kumar Dubey</b>	<b>Jharkhand High Court</b>	<b>683/1983</b>	<b>42</b>	<b>17.01.1955</b>	i) No Defect  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.

36.	<b>Sunil Kumar</b>	<b>Jharkhand High Court</b>	<b>1182/1991</b>	<b>34</b>	<b>29.05.1962</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
37.	<b>Krishna Murari</b>	<b>Jharkhand High Court</b>	<b>6404/1999</b>	<b>26</b>	<b>29.01.1975</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) ITR of some years missing</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
38.	<b>Prashant Pallav</b>	<b>Jharkhand High Court</b>	<b>JH1469A/2001</b>	<b>24</b>	<b>26.06.1976</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
39.	<b>Ajay Kumar Trivedi</b>	<b>Jharkhand High Court</b>	<b>02/1977</b>	<b>48</b>	<b>30.01.1951</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) ITR of some years missing</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
40.	<b>Amar Kumar Sinha</b>	<b>Jharkhand High Court</b>	<b>660/1989</b>	<b>36</b>	<b>03.03.1962</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
41.	<b>Radhey Shyam Goswami</b>	<b>Jharkhand High Court</b>	<b>557/1987</b>	<b>38</b>	<b>29.10.1957</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) ITR of some years missing</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>

42.	<b>Indrani Sen Choudhary</b>	<b>Jharkhand High Court</b>	<b>191/1977</b>	<b>48</b>	<b>25.09.1952</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) ITR of some years missing</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished..</p>
43.	<b>Indrajit Sinha</b>	<b>Jharkhand High Court</b>	<b>1287/2002</b>	<b>23</b>	<b>30.10.1979</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
44.	<b>Shekhar Prasad Sinha</b>	<b>Jharkhand High Court</b>	<b>651/1983</b>	<b>42</b>	<b>01.07.1957</b>	<p>i) No Defect</p> <p>ii) ITR of one year is missing</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
45.	<b>Amit Kumar Das</b>	<b>Jharkhand High Court</b>	<b>6614/1999</b>	<b>26</b>	<b>15.11.1974</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
46.	<b>Rashmi Kumar</b>	<b>Jharkhand High Court</b>	<b>692/2002</b>	<b>23</b>	<b>24.03.1970</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
47.	<b>Rahul Kumar Gupta</b>	<b>Jharkhand High Court</b>	<b>1670/1996</b>	<b>29</b>	<b>18.08.1969</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) ITR of one year missing</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished</p>
48.	<b>A.K.Rashidi</b>	<b>Jharkhand High Court</b>	<b>376/1990</b>	<b>35</b>	<b>15.07.1956</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>iv) Five reported cases or cases</p>

						involving questions of law in which appeared and argued may be furnished.
49.	<b>Gunendra Mohan Misra</b>	<b>Jharkhand High Court</b>	<b>697/1964</b>	<b>61</b>	<b>03.03.1940</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
50.	<b>Atanu Banerjee</b>	<b>Jharkhand High Court</b>	<b>1760/1999</b>	<b>26</b>	<b>28.03.1971</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
51.	<b>Sudhir Kumar Srivastava</b>	<b>Jharkhand High Court, Civil Court</b>	<b>3224/2004</b>	<b>21</b>	<b>01.10.1973</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
52.	<b>Himanshu Kumar Mehta</b>	<b>Jharkhand High Court</b>	<b>958/1983</b>	<b>42</b>	<b>23.09.1954</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
53.	<b>Vandana Singh</b>	<b>Jharkhand High Court</b>	<b>J/1163A/2002</b>	<b>23</b>	<b>23.11.1975</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
54.	<b>Akhilesh Kumar Shrivastava</b>	<b>Ranchi, Kolkata &amp; Delhi</b>	<b>F/35/95/14</b>	<b>11</b>	<b>25.01.1967</b>	<p>i) Application addressed to the Registrar General wanting</p> <p>ii) Citations do not match, given in the list of cases.</p> <p>iii) Name of the applicant Advocatae is missing in the list of pro-bono work cases, furnished by him.</p> <p>iv) Five reported cases or cases involving questions of law in which appeared and argued</p>

						may be furnished.
55.	<b>Sudhir Kumar Sharma</b>	<b>Jharkhand High Court</b>	<b>3522/1999</b>	<b>26</b>	<b>01.07.1966</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
56.	<b>Rinku Bhakat</b>	<b>Jharkhand High Court</b>	<b>2919/2000</b>	<b>25</b>	<b>20.09.1977</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
57.	<b>Bijay Kumar Pandey</b>	<b>Jharkhand High Court</b>	<b>129/1980</b>	<b>45</b>	<b>17.01.1954</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>iv) ITRs of 07 years missing</p> <p>v) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
58.	<b>Srijit Choudhary</b>	<b>Jharkhand High Court</b>	<b>1382/1991</b>	<b>34</b>	<b>22.05.1966</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
59.	<b>Sudhir Kumar</b>	<b>Jharkhand High Court</b>	<b>1975/1991</b>	<b>34</b>	<b>11.12.1964</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
60.	<b>Md. Mokhtar Khan</b>	<b>Jharkhand High Court</b>	<b>684/1981</b>	<b>44</b>	<b>27.02.1953</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) ITRs of 02 years missing</p> <p>iii) Five reported cases or cases involving questions of</p>

						law in which appeared and argued may be furnished.
61.	<b>Achyut Keshav</b>	<b>Jharkhand High Court</b>	<b>2242/2000</b>	<b>25</b>	<b>02.08.1972</b>	i) Declaration w.r.t earlier application before High Court or Supreme Court not given ii) Application addressed to the Registrar General wanting iii) List of important cases as required vide Sl.No. 15 of the Form not attached iv) ITRs of some years missing v) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
62.	<b>Shree Krishna Pandey</b>	<b>Jharkhand High Court</b>	<b>1442/2002</b>	<b>23</b>	<b>14.02.1942</b>	i) Declaration w.r.t earlier application before High Court or Supreme Court not given ii) Application addressed to the Registrar General wanting iii) ITRs of some years missing iv) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
63.	<b>Hemant Kumar Gupta</b>	<b>Jharkhand High Court</b>	<b>3664/2005</b>	<b>20</b>	<b>13.12.1963</b>	i) Declaration w.r.t earlier application before High Court or Supreme Court not given ii) Application addressed to the Registrar General wanting iii) List of important cases as required vide Sl.No. 15 of the Form not attached  iv) ITRs of some years missing v) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
64.	<b>Bhanu Kumar</b>	<b>Jharkhand High Court</b>	<b>J2871A/2003</b>	<b>22</b>	<b>13.04.1957</b>	i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents  ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.
65.	<b>Prakash Kumar Jha</b>	<b>Civil Court, Jamshedpur</b>	<b>JH 1764/1999</b>	<b>26</b>	<b>11.01.1967</b>	i) Application addressed to the Registrar General wanting  ii) List of important cases as required vide Sl.No. 15 of the

						<p><b>Form not attached</b></p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
66.	<b>Sachin Kumar</b>	<b>Jharkhand High Court</b>	<b>JH/2330A/2002</b>	<b>23</b>	<b>08.01.1976</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
67.	<b>Pratyush Kumar</b>	<b>Jharkhand High Court</b>	<b>1239/2000</b>	<b>25</b>	<b>28.05.1974</b>	<p>i) PAN no. not matching for the ITR of A.Y 2024-25</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
68.	<b>Pandey Neeraj Rai</b>	<b>Jharkhand High Court</b>	<b>2161/1999</b>	<b>26</b>	<b>11.12.1974</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
69.	<b>Ashok Kumar Yadav</b>	<b>Jharkhand High Court</b>	<b>7021/1999</b>	<b>26</b>	<b>03.10.1969</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
70.	<b>Bhawesh Kumar</b>	<b>Jharkhand High Court</b>	<b>66/1995</b>	<b>30</b>	<b>07.07.1966</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
71.	<b>Rajiv Sinha</b>	<b>Jharkhand High Court</b>	<b>1393/1987</b>	<b>38</b>	<b>08.08.1959</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>

<b>72.</b>	<b>Vishal Kumar Tiwary</b>	<b>Jharkhand High Court</b>	<b>8251/1999</b>	<b>26</b>	<b>12.01.1975</b>	<p>i) No Defect</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
<b>73.</b>	<b>Rajendra Krishna</b>	<b>Jharkhand High Court</b>	<b>2122/1992</b>	<b>33</b>	<b>19.02.1962</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
<b>74.</b>	<b>Prabhash Kumar</b>	<b>Jharkhand High Court</b>	<b>2265/1990</b>	<b>35</b>	<b>21.12.1957</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>iii) Sl.No. 21 is missing in the Application form</p> <p>iv) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>v) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
<b>75.</b>	<b>Samiran Paul</b>	<b>Jharkhand High Court</b>	<b>871/1968</b>	<b>58</b>	<b>07.08.1946</b>	<p>i) ITR of one year is missing</p> <p>ii) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
<b>76.</b>	<b>Kalyan Roy</b>	<b>Jharkhand High Court</b>	<b>557/1978</b>	<b>47</b>	<b>10.10.1951</b>	<p>i) ITR of two years are missing</p> <p>ii) ITRs may be verified as PAN No. is mismatching.</p> <p>iii) Citations do not match as</p>

						<p>given in the list of cases.</p> <p>iv) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
77.	<b>Jasvindar Mazumdar</b>	<b>Jharkhand High Court</b>	<b>309/1992</b>	<b>33</b>	<b>16.03.1960</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
78.	<b>Pankaj Srivastava</b>	<b>Jharkhand High Court</b>	<b>JH 3834T/1987</b>	<b>38</b>	<b>08.10.1958</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) ITRs of some years missing</p> <p>iii) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>iv) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
79.	<b>Hemant Kumar Shikarwar</b>	<b>Jharkhand High Court</b>	<b>2132/2000</b>	<b>25</b>	<b>16.07.1976</b>	<p>i) Declaration w.r.t earlier application before High Court or Supreme Court not given</p> <p>ii) ITR of A.Y 2020-21 may be verified.</p> <p>iii) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</p>
80.	<b>Prashant Kumar Singh</b>	<b>Jharkhand High Court</b>	<b>J/1559A 2000</b>	<b>25</b>	<b>11.09.1976</b>	<p>i) Statement regarding pro-bono work may be verified and substantiated with proper details/documents</p> <p>ii) Application addressed to the Registrar General wanting</p> <p>ii) Five reported cases or cases involving questions of law in which appeared and argued</p>

						<b>may be furnished.</b>
<b>81.</b>	<b>Siddharth Ranjan</b>	<b>Jharkhand High Court</b>	<b>JH 524T/ 2001</b>	<b>24</b>	<b>16.03.1975</b>	<b>i) No Defect</b> <b>ii) ) Five reported cases or cases involving questions of law in which appeared and argued may be furnished.</b>